

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

25

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06-01-2021 AT 10.30 A.M THROUGH VIDEO
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER	: IA/766/2020
PETITION NUMBER	: CP/301/2020
NAME OF THE PETITIONER(S)	: Ravindranath GE Medical Associates Pvt Ltd
NAME OF THE RESPONDENT(S)	: DR.Ravindranath Kancherla & Others
UNDER SECTION	: 45, Arbitration & Conciliation Act 1996

ORDER

List the matter along with all connected interim applications on
09.02.2021.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

knp

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)